

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
JOINT SITTING OF COURT NO. 1 & 2
FARIDKOT HOUSE
CAUSE LIST

Date: 3rd September, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR PRONOUNCEMENT OF JUDGMENT			
1.	Appeal No. 66/2014	Sunil Kumar Chugh & Anr. Vs. Secretary, Environment Department, Govt. of Maharashtra & Ors.	Mr. Aditya Pratap, Adv. for Appellant Mr. Vikas Malhotra & Mr. M. P. Sahay, Advs. for R-1 Ms. Preeti Bhardwaj & Mr. Dhruve Pal, Adv. for Ms. Hemantika, Advs. for R-2 & 3 Mr. Anand Yagnik & Mr. Abhimanue Shrestha, Advs. for R-4

Date: 3rd September, 2015
After the above Bench

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

CASES OF COURT NO. 1			
FOR ADMISSION			
1.	M.A. No. 907/2015 in Original Application No. 174/2013	Rohit Choudhury Vs. Union of India & Ors.	Mr. Ashish Rana & Mr. Shaveer Ahmed, Advs. for Applicant in Misc. Application
2.	M.A. No. 912/2015 in Review Application No. 18/2015 in O.A. No. 123/2014	M.P. State Mining Corporation Vs. Ministry of Environment & Forest & Ors. IN Himmat Singh Shekhawat Vs. State of Rajasthan & Ors.	M/s. A. P. & J Chambers, Advocates for Applicant in Misc. Application
3.	Original Application No. 323/2015	Mother Dairy Fruit @ Vegetable Pvt. Ltd. Etawah Unit Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Pramod Kumar, Adv. for Applicant

FOR COMPLETION OF PLEADINGS

4.	Original Application No. 178/2014	Shweta Narayan Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Ms. Alpana Poddar, Adv. for R – 2 & 13 Mr. Rajkumar with S.L. Gundli, Adv. Mr. M. Yogesh Kanna, Adv. for R – 3 Ms. Yogmaya Agnihotri, Adv. for R – 4 Mr. Dhruv Pal, Adv. for R – 5 Mr. D.K. Thakur, Adv. for R – 6 Mr. Rajul Shrivastava, Adv. for R – 7 Mr. Devraj Ashok, Adv. for R - 8 Mr. Mukesh Verma, Adv. for R - 9 Mr. Akansha, Adv. for R – 10 Mr. Dhananjay Baijal, Adv. Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R – 11 Mr. Kumar Anurag Singh, Adv. for R – 12 Mr. Rajul Shrivastav, Adv. for M.P. P.C.B Mr. Abhishek, Adv. for CPCB
5.	Original Application No. 31/2015 (M.A No. 69/2015)	Khayali Ram Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. S.S. Shamsbery, Adv. for R – 2 & 3 Mr. A.D.N. Rao, Adv. for R-4 Mr. R. Ashwani Chobisa, Adv.

FOR HEARING

6.	M.A. No. 701/2015 in Original Application No. 183(T _{HC})/2013	Ajay Kumar Negi & Anr. Vs. Union of India & Ors.	Mr. A. D. N. Rao, Adv. for Applicant Mr. Vikas Malhotra & Mr. M. P. Sahay, Adv. for R-1 Mr. Suryanarayan Singh, AAG for R-2, 5&6
7.	Review Application No. 06/2015 in Original Application No. 14/2013 (M.A No. 124/2015)	Narahari Tarai & Ors. Vs MoEF & Ors.	Mr. R.S. Suri, Sr. Adv. along with Ms. Pallavi Tayal Chadda, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Mr. Rajkumar, Adv. for R – 3 to 5 Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R – 6 Mr. Raj Kumar Gupta, Adv. for R – 7 & 8 Mr. Rohit Choudhary
8.	Appeal No. 48/2014 (M.A No. 388/2014)	Kota Vikas Samiti Vs State of Uttarakhand & Ors.	Mr. Devendra Singh, Adv. for Appellant Mr. Rahul Verma, Adv. for R – 1, 4 to 8 & 10 Dr. Abhishek Attrey, Adv. for R – 2 Mr. Mukesh Verma, Adv. for R – 3 & 9 Mr. Prateek Dwivedi, Adv. for R - 11 Mr. Vikas Malhotra along with Mr. M. P. Sahay, Adv. for MoEF
9.	Original Application No. 170/2014 (M.A No. 371/2015 & M.A No. 372/2015)	Indian Council for Enviro-Legal Action (ICELA) Vs MoEF & Ors.	Mr. M.C. Mehta, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Abhishek Paruthi, Adv. for R - 2 Mr. A.K. Prasad, Adv. for R – 3 & 4 Mr. Parag Tripathi, Sr. Adv. along with Mr. Rajat Jariwal, Adv. for R – 5 Mr. Jaydip Bhattacharya, Adv. for R – 6 Mr. Arun Bharadwaj, Sr. Adv. along with Mr. Vatsala Rai, Adv. for R – 7 & 9 Mr. Vijay Narian, Sr. Adv. along with Mr. K.V. Mohan, Adv. for R – 8 Mr. Indraj Ashok, Adv. for State of Karnataka

10.	Original Application No. 318/2013 State of Uttar Pradesh State of Rajasthan State of Himachal Pradesh State of Punjab State of Haryana State of Uttarakhand State of Madhya Pradesh State of Karnataka State of Chhattisgarh State of Gujarat State of Kerala State of Andhra Pradesh State of Arunachal Pradesh State of Assam State of Bihar State of Goa State of Jammu & Kashmir State of Jharkhand State of Maharashtra State of Manipur State of Madhalaya State of Mizoram State of Nagaland State of Odisha State of Sikkim State of Tamil Nadu State of Telangana State of Tripura State of West Bengal Andaman & Nicobar Islands Chandigarh Dadra & Nagar Haveli Daman & Diu Delhi Lakshadweep Puducherry	Rajendra Singh Bhandari Vs State of U.K. & Ors.	Mr. Neeraj K. Jain, Sr. Adv. along with Ms. Aniruddh Joshi, Adv. for Applicant Mr. Rahul Verma, Adv. for R – 1 & 2 Mr. Mukesh Verma, Adv. for R – 3 to 5 Mr. Vikas Malhotra, Adv. for R – 6 Mr. Anil Soni, Adv. for R – 7 Mr. Rudreshwar Singh, Adv. Mr. Sanjay Upadhyay, Adv. Mr. Gurinderjit, Adv. Mr. N.P. Singh, Adv. for GNCTD Mr. Ranjan Mukherjee, Adv. Mr. Sapam Biswajit, Adv. Ms. Rituraj Biswas, Adv. Ms. Bansuri Swaraj, Adv. Dr. Abhishek Atrey, Adv. Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Shubham Bhall, Adv. for UT of Chandigarh Ms. Aruna Mathur, Adv. for State of Sikkim Mr. K. Enatoli Sama, Adv. for State of Nagaland Mrs. G. Indira, Adv. for UT of Andaman & Nicobar Administration Ms. Antima Bazaz, Adv. for State of J & K Ms. Prerna Singh, Adv. for State of A.P. Mr. Gaurav Bhatia, AAG along with Ms. Savitri Pandey, Adv. for State of U.P Mr. C.D. Singh, Adv. for State of Chhattisgarh Mr. Alok Kumar, Adv. for UT of Daman & Diu and Dadar & Nagar Haveli Mr. Suryanarayan Singh, AAG for State of H.P. Mr. Devashish Bharuka, Adv. for State of Jharkhand Ms. Hemantika Wahi, Adv. Mr. Som Raj Choudhury, Adv. for State of Odisha
11.	Original Application No. 10(T _{HC})/2013	Eshan Group of Industries Vs. NEPA LTD & Ors.	Mr. Manoj K Agarwal, Adv. for the Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for R – 3 Mr. Rajkumar, Adv. for CPCB
12.	Original Application No. 11(T _{HC})/2013	Chudaman Mohan Prajapati Vs NEPA Ltd. & Ors.	Mr. Manoj K Agarwal, Adv. for the Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for R – 3 Mr. Rajkumar, Adv. for CPCB
13.	Original Application No. 12(T _{HC})/2013	Ramdas Prajapati & Ors. Vs Union of India & Ors.	Mr. Manoj K Agarwal, Adv. for the Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for R – 3 Mr. Rajkumar, Adv. for CPCB

14.	Original Application No. 13(T _{HC})/2013	Prathvi Educational Welfare Society Vs NEPA Ltd. & Ors.	Mr. Manoj K. Agarwal, Adv. for the Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for R – 3 Mr. Rajkumar, Adv. for CPCB
15.	Original Application No. 160/2014	NEPA Ltd. Vs Union of India	Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for R – 3 Mr. Rajkumar, Adv. for CPCB
16.	Original Application No. 151/2013	Legal Aid Committee, National Green Tribunal Bar Association Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. Along with Mr. Sanjay Upadhyay, Adv. For applicant Mr. Vivek Chib, Adv. For R – 1 Mr. U.K. Uniyal, Adv. General along with Dr. Abhishek Atrey, Adv. for R – 2 Mr. Sanjiv Saxena, Adv. For R – 3, 4 & 8 Mr. Anurag Sharma, Adv. For R – 5 Ms. Alpana Poddar, Adv. For R – 6 Mr. Mukesh Verma, Adv. For R – 7 Mr. Ravinder Agarwal, Adv. For R – 9 Mr. Pinaki Misra, Sr. Adv. Along with Mr. S. Nanda Kumar, Adv. For R – 10 Mr. Tavinder Sidhu, Adv.
17.	Original Application No. 309/2013 (M.A No. 51/2015, M.A No. 443/2015, M.A. No. 720/2015, M.A. No. 721/2015, M.A. No. 857/2015 M.A. No. 920/2015 & M.A. No. 921/2015)	National Green Tribunal Bar Association Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. U.K. Uniyal, AG along with Dr. Abhishek Atrey, Adv. for R – 2 & 3 Mr. Rajiv Nanda, Adv. Mr. Ravi Gupta, Sr. Adv. along with Mr. K.R. Chawla, Adv. for R – 4 Mr. P.L. Gautam, Adv. for NDMC
18.	Original Application No. 488/2014 (M.A. No. 762/2015)	Court on its own Motion Vs. State of H.P. & Ors.	Mr. Suryanarayana Singh, AAG for R–1 to 6 Ms. Panchajanya Batra Singh, Adv. for R-7 Mr. Mandeep Singh Vinaik, Adv. for Applicant in M.A. No. 762/2015
19.	Original Application No. 170/2015	Preminder Kaur Vs Amrik Singh Nagpal & Anr.	Mandeep Singh Vinaik, Adv. for Applicant Mr. Suryanarayana Singh, Adv. for R-1 to 6
CASES OF COURT NO. 2			
FOR ADMISSION			
20.	Original Application No. 384/2015 (M.A. No. 919/2015)	Shri B. S. Sidhu Vs Union of India & Ors.	Mr. K. R. Chawla, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
21.	Original Application No. 253/2015 (M.A. No. 833/2015 & M.A. No. 827/2015)	Janab Mangisuddin Vs State of U.P. & Ors.	Mr. R. Venkataraman, Mr. V. Senthil Kumar & Mr. Adesh Kumar, Advs. for Applicant Ms. Savitri Pandey, Adv. for R-1, 5 to 7 Mr. Rajesh Raina, Adv. for R-2 Mr. Rohit Raj, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-8

			Mr. Raman Yadav, Adv. & Mr. Dalsher Singh, Adv. Ms. Panchjanya Batra Singh, Adv. for MoEF
22.	Original Application No. 251/2015	Mahaganga Printpack Industries & Ors. Vs. State of Uttar Pradesh & Ors.	Mr. Vishwendra Verma, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-1, 2, 4 & 5 Ms. Pradeep Misra, Adv. for R-3 Ms. Antima Bazaz, Adv. for R-6, 8 & 9 Mr. Raman Yadav, Adv. for H.P.D.A.
FOR HEARING			
23.	Original Application No.122/2015.	F Block Resident Welfare Association Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, & Mr. Aditya N. Prasad, Adv. For the Applicant Ms. Savitri Pandey, Ms. Azma Parveen, Adv. for R-1 & 3 Mr. Pawan Shree, Mr. Akarsh Garg, Adv. for R-2 Mr. Sudhir Kulshreshtha, Ms. Sushma Singh, Adv. for R-4
24.	M.A. No. 640/2015 In Original Application No. 177/2013	Sushil Raghav Vs. State of UP & Ors	Mr. R. Venkatraman, Adv. for Applicant in Misc. Application Mr. Raman Yadav, Mr. Dalshar Singh, Adv. for R-1 to 3 Mr. Ashish S. Kulshrestha, Adv. for R-4 Dr. Indra Pratap Singh for R-5 Ms. Reena Singh, AAG for R-6 Ms. Sakshi, Adv. for R-7 & 8
25.	Appeal No.76/2014 (M.A.No.668/2014 & M.A. No. 794/2015)	Pedder Road Residents Association Vs. Union of India & Ors	Mr. Ritwick Dutta, Rahul Choudhary, & Ms. Maneka Kaur Adv. for the Appellant Mr. Vivek Chib, Adv. For R-1. Mr. Mukesh Verma and Mr. Pawan Kr. Shukla, Adv. For R-2 & 4. Mr. Ajit S. Bhasme and Mr. Pankaj Kr. Mishra, Adv. For R-3. Ms. Panchjanya Batra Singh, Adv. For MoEF & CC.
26.	Original Application No. 524/2014	Sandeep Lathar Vs MoEF & Ors.	Mr. Hirein Sharma, Adv. for Applicant Ms. Panchjanya Batra Singh, Adv. for R-1 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv.for R-3 to 15 & 18 Mr. A.K. Prasad, Adv. for R – 16 & 17
27.	Original Application No. 56(THC)/2013 (M.A. No. 695/2015)	Satish Kumar Vs Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Bharat Arora, Adv. for Applicant in Misc. Application No. 695/2015 Mr. Vivek Chib, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R-3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Balendu Shekhar, Adv. for R - 5 Mr. Narender Hooda, Sr. Adv. along

			with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Biraja Mahapatra, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Ms. Sakshi Popli, Adv. Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for HSPCB
28.	Original Application No. 57(THC)/2013	Mahavir Singh Vs Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Balendu Shekhar, Adv. for R - 5 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Biraja Mahapatra, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for HSPCB Ms. Sakshi Popli, Adv.
29.	R.A.No.07/2012 in Appeal No.23-28/2011 (M.A.No.1079/2013)	M/s Nagarjuna Construction Co. Ltd. & Anr. Vs. T. Mohana Rao & Ors.	Mr. C.A. Sundaram, Sr. Adv., Mr. A.D.N. Rao and Mr. Sudipto Sircar, Adv. for Review Applicant. Mr. Raj Panjwani, Sr. Adv. for R-1 to 7 Mr. P. Batra Singh, Adv., for R-9. Mr. Nikhil Nayyar & Ms. Akanksha, Adv. for APPCB For R-10 & 11. Ms. P.B. Singh standing counsel MoEF & CC, R-8. Mrs. C.K Sucharita, Adv. For R-13.
30.	R.A.No.13/2014 in Appeal No.23-28/2011	Ministry of Environment & Forests Vs. T. Mohana Rao & Ors.	-----SAME AS ABOVE-----

Date: 3rd September, 2015
TIME: After the above Bench

HON'BLE MR JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Original Application No. 24/2011 (M.A No. 129/2012)	Samir Mehta Vs Union of India and others	Mr. Raj Panjwani, Sr. Adv. alongwith Mr. Ritwick Dutta, Adv.for the Applicant Ms. Panchajanya Batra Singh,Adv. for R- 1 Mr. Dinesh Dwivedi, Sr. Adv. along with Mr. Mukesh Verma, Adv. for R - 2 & 3 Mr. Roshan D. Souza, Adv. for R – 4 Mr. Lalit Chauhan, Adv. for R – 5 & 11 Mr. Kavin Gulati, Sr. Adv. along with Mr. Avneesh Arputham, Adv. for R – 6 Mr. Utsav Sidhu, Adv. for R - 7 Mr. Amit Chadha, Adv. for R – 8 Mr. Abhinav Vashist, Sr. Adv. along with Ms. Diya Kapur, Adv. for R – 9 Mr. Vipin Nair, Adv. for R – 10 Mr. Lalit Chankay, Adv. for R – 11 Mr. Harish V. Shankar, Adv. for R – 12 Mr. Utsav Sidhu, Adv. for R – 13 Mr. A. K. Prasad, Adv.

For orders, cause list and other information please visit our website: www.greentribunal.gov.in

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
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DATE: 3rd September, 2015

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER**

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 39/2012 (M.A No. 811/2013) (PH)	Save Mon Region Federation & Anr. Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant Mr. Vivek Chib, Adv. for R - 1 Mr. Sanyam Saxena & Mr. Anil Shrivastav, Advs. for R - 2 Mr. Raj Panjwani, Sr. Adv. along with Mr. Sanjay Upadhyay, Adv. for R – 3 Mr. Anil Shrivastav, Adv., Mr. Sanyam Saxena, Adv. for R-4

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